

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CSP No.20/(MAH)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Prahar Financial Consultants & Management Services
Pvt Ltd.

SECTION OF THE COMPANIES ACT: 230-232

ORDER

CSP No. 18/230-232/NCLT/MB/MAH/2018

CSP No. 19/230-232/NCLT/MB/MAH/2018

CSP No. 20/230-232/NCLT/MB/MAH/2018

CSP No. 21/230-232/NCLT/MB/MAH/2018

The Company Petitions admitted. List this matter on 15.3.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)